अरबी और फारसी

- 840. भी महम्मद मस्द मानव संसाधन विकास मंत्री यह बताने की कृपा करोंगे कि :
- (क) क्या सरकार उन अरबी तथा फारसी संस्थाओं को प्राथमिकता प्रदान करने के लिए निषम बनाने का विचार रखती है जिन्हों भाषाओं के विकास की स्कीम के अन्तर्गत राज्य सरकार से कोई अनुदान प्राप्त नहीं होते। हैं;
- (स) यदि हां, तो इस संबंध में क्यौरा क्या

मानव संसाधन विकास मंत्रासय विभाग और संस्कृति विभाग में (क सारी क्षेत्रका): (क) एसा कोड़ी प्रस्ताव सरकार के विचाराधीन नहीं है।

(स) प्रश्न नहीं उठता ।

National Resource Centre for Women

- 841. MISS SAROJ KHAPARDE: Will the of HUMAN RESOURCE Minister DEVELOPMENT be pleased to state:
- (a) whether Government propose to set up a National Resource Centre for Women; and
 - (b) if so, what are the details thereof?

THE MTNISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The Government of India, has decided, in principle, to set up a National Resource Centre for Women (NRCW), as an autonomous body, with the following major objectives :-

- (i) to orient and sensitise policy planners /administrators /implementors towards women's issues:
- (ii) to facilitate leadership training for grass root level women NGOs;
- (iii) to provide training facilities and the creation of an information base in the Md of Women's development so as to function as a data bank and a clearing house for dissemination information:

- (iv) to facilitate the monitoring and evaluation of Government programmes related to women's development; and
- (v) to undertake policy /programme relating research.

Review of sports schemes in view of Hiroshima Asiad

- 842. DR. NARREDDY **THULASI** REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased
- (a) whether there is any proposal to constitute a Committee for reviewing sports schemes, in view of ensuring Hiroshima Asiad; and
 - (b) if so, the details thereof?

MINISTER THE OF **HUMAN** DEVELOPMENT RESOURCE (SHRI ARJUN SINGH): (a) and (b) No. Sir. However Govt, had constituted a Committee under the Secretary, Department of Youth Affairs and Sports for reviewing the existing, sports schemes. The Committee submitted its report in May, 1992. Follow up action has been taken.

Payment of Does of late Head Mistress G.G.S.S. School

- 843. SHRI RAM NARESH YADAV : Will the Minister **HUMAN** of RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government have received any request for the release of complete arrears of pay and family pension to the heir of late 'Head-Mistress of Government Girls Senior Secondary School-Ill, Patel Nagar, New Delhi who expired in April, 1988;
 - (b) if so, the details of requests;
- (c) whether the report for payment of arrears of pay because of upgradation and revision and also family pension have been submitted by the concerned Department if not the reasons therefor; and
- (d) by when the arrears and other dues is likely to be paid to ths dependent in future?